

cants are registered. The break-up of these sanctions is as follows:—

Month/Year	No. of sanctions issued
December 1990.	586
January 1991 .	1561
February 1991 .	2132
March 1991 .	3721
Total	8000

(c) Out of turn telephone connections were sanctioned under the discretionary powers of the Government.

[English]

Assessment of Functioning of M.C.D., N.D.M.C. and Delhi Administration

614. SHRI MADAN LAL KHURANA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) where any assessment has been made with regard to the functioning of the Municipal Corporation of Delhi, New Delhi Municipal Committee and Delhi Administration in the absence of an elected body in the past; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) No, Sir.

(b) Does not arise.

[Translation]

Metal Detector at Government Offices

615. SHRI TEJ NARAYAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether metal detectors are being used at the entrances of all the Government Offices in the Capital;

(b) if not, whether there is any proposal to install such metal detectors; and

(c) the steps proposed to be taken to avoid inconvenience to the tourists as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI M. M. JACOB): (a) and (b) No metal detectors are being used at the entry/exit points of Government Offices in the Capital which are under the security cover of Ministry of Home Affairs. At present there is no proposal to install such metal detectors in these buildings.

(c) Does not arise.

Out of Turn Telephone Connections

616. SHRI DILEEP SINGH BHURIA:

SHRI KADAMBUR M. R. JANARTHANAN:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of out of turn telephone connections sanctioned in the country during the last six months;

(b) whether all of them have been provided with telephone connections;

(c) if not, the reasons therefor; and

(d) the time by which they are likely to be provided with telephone connections?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) The total number of out of turn telephone connections sanctioned during the last six months (January-June 1991) is 20630.

(b) No, Sir.

(c) and (d) While action to provide these telephones was under way, some cases of fake out of turn sanction orders were brought to the notice by Telecom. Field Units. An investigation by Vigilance Branch was ordered in May, 1991 to detect fake cases and action to provide telephones on out of turn sanction's was therefore withheld pending completion of investigations. Generally further action is possible only on receipt of the investigation report. However, in respect of recommendations made by Hon'ble Members against their quota,

further action for provision of telephones has been initiated separately. These phones will be installed progressively on priority subject to technical feasibility.

Telephone Exchanges under C-DOT System

617. SHRI DILEEP SINGH BHURIA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of telephone exchanges in the country provided under the C-Dot system;

(b) whether this system has been cheap and successful for rural areas; and

(c) if so, the total number of telephone exchanges likely to be provided under this system during the current financial year?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) 2,343 as on 30-6-91.

(b) Yes, Sir.

(c) About 2,500.

[English]

Day and Night Telegraph Offices in Thane District of Maharashtra

618. PROF. RAM KAPSE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to introduce day and night telegraph offices in Kalyan, Dombivali, Thane, Ambernath, Murbad, Badlapur cities of Thane district in Maharashtra;

(b) if so, the number of people expected to be benefited therefrom; and

(c) the financial implications involved in implementing the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Day and Night Telegraph Service is already available at Thane. At other places, though regular service is available for restricted hours, booking of telegrams with late fee is available outside working

hours. No change in this arrangement is proposed to be made.

(b) and (c) Does not arise.

Telephone Service in Bombay

619. PROF. RAM KAPSE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the attention of Government has been drawn to the news item captioned "Normalcy by July 1: MTNL" appearing in Indian Express dated June 27, 1991;

(b) if so, the total number of telephones which are still out of order; and

(c) the time by which complete normalcy in this regard is likely to be restored?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) Yes, Sir.

(b) and (c) As on 22nd July, 1991, all the telephones which went faulty due to the heavy rains in early June, 1991 have been restored.

Waiting List for Telephone Connections in Maharashtra

620. PROF. RAM KAPSE: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of applicants on waiting list provided telephone connections during the last two years in Thane district of Maharashtra;

(b) the time by which the waiting list is likely to be cleared; and

(c) the number of applicants on waiting lists for telephone connections in Nasik and Dhule districts of Maharashtra till date?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P. V. RANGAYYA NAIDU): (a) During the last 2 years (90-91 & 89-90) a total of 19787 applicants have been provided telephone connections.

(b) the present waiting list is likely to be cleared progressively by March, 1995.